

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 187/16	TP 76/17	Hearing	433(e) /433(f)	Vishwaroop Vs Dreamz Infra India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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17	KIRAN MURGOD 99804 55923	Petitioner	KMurgod.
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Advocate for petitioner is present. He has not served notice on the respondents. He is directed to serve notice on the respondents by collecting from the Registry He is also directed to comply provisions of Rules framed under I&B Code applicable to the facts of this case.

List it on 25.04.2017.

MEMBER (J)

MEMBER (T)